

ITEM NO.805

COURT NO.2

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1269/2017

DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

M/S OBULAPURAM MINING COMPANY PVT LTD

Respondent(s)

WITH

W.P.(CrI.) No. 175/2023 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS -IA 83080/2023

FOR CLARIFICATION/DIRECTION- IA 139054/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES - IA
165359/2023)

Date : 16-10-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Mukul Rohatgi, Sr Adv.
Mr. Namit Saxena, AOR
Mr. Arshdeep Singh Khurana, Adv.
Mr. Harshawardhan Panghariya, Adv.

Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. Parmatma Singh, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. D. L. Chidananda, AOR
Mr. Sumeer Sodhi, AOR
Mr. Syed Mehdi Imam, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 139054/2023 in W.P.(CrI.) No. 175/2023

List this application on 20th October, 2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER